

offices and by the Trade Delegations sent out by the Council, display in the showrooms maintained by the Councils and by the Indian Trade Representatives abroad;

(vii) Facilities under the Export Promotion Scheme for the grant of import licences to certain exporters of cycles to Burma and Egypt even against payment in Rupees under special arrangements (such facilities are not normally available where exports are made against rupee payment);

(viii) Arrangements for the supply of iron and steel (imported as well as indigenous) on priority basis as well as at concessional prices to manufacturer—exporters of engineering goods;

(ix) Arrangements for the replenishment of raw materials (including iron and steel) used by manufacturers — exporters of engineering goods from their own stocks.

(b) The number of bicycles exported in the first five months of 1959-60 exceeded the exports during the whole year 1958-59 by Rs. 5,210.

#### Slum Clearance in Punjab

306. { Shri Ajit Singh Sarhadi:  
Shri D. C. Sharma:

Will the Minister of Works, Housing and Supply be pleased to state the allotment made by Government for slum clearance for Punjab State for 1959-60?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): A sum of Rs. 2.10 lakhs (Rs. 1.40 lakhs as loan and Rs. 0.70 lakh as subsidy) has been allocated to Punjab State as Central assistance for Slum Clearance during 1959-60?

#### Development of Khadi Industry in Punjab

307. Shri Ajit Singh Sarhadi: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 677 on the 23rd February, 1959 and state the nature of the scheme for which amount had been sanctioned by the Khadi and Village Industries Commission to the Khadi and Village Industries Board of Punjab during 1958-59?

The Minister of Industry (Shri Manubhai Shah): Financial assistance was given by the Khadi and Village Industries Commission to the Khadi and Industries Board of Punjab during 1958-59 for the development of khadi (including ambar charkha programme) and the following village industries:—

Processing of cereals and pulses.  
Village Oil.  
Handmade Paper.  
Palm Gur.  
Soap-making.  
Gur and Khandsari  
Village Pottery.  
Village Leather.  
Fibre.

#### Export of Feature Films

308. { Shri D. C. Sharma:  
Shri P. C. Borooah:

Will the Minister of Information and Broadcasting be pleased to state:

(a) the steps taken so far to increase export of Indian films; and

(b) the foreign exchange earned by export of films in 1959 so far?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The following are steps taken to stimulate the export of Indian films:

(1) Our missions abroad have been addressed for information about the marketability of Indian films.

- (ii) Import licences have been given to the film industry for putting up machinery for sub-titling of films.
- (iii) Licence is given to the exporters for the import/release of raw film for export prints under the export promotion scheme.
- (iv) India participates in important International Film Festivals from time to time by entering films and sending delegations where necessary.
- (v) Festivals of Indian films are organised in foreign countries as practicable. Selected films are also screened at Exhibitions and Trade Fairs organised or participated in by India abroad.
- (vi) Exchange of films is made in accordance with Trade and Cultural Agreements concluded with foreign countries.
- (vii) Instructions have been issued to our Missions abroad to look for honorary correspondents to report on the reception of Indian films in their respective territories.
- (viii) Arrangements are being made for the supply of articles through the Trade Missions for publication in foreign journals dealing with different aspects of our film industry.
- (iv) A Souvenir on the film industry is under preparation. It will be distributed through our Missions and at International Film Festivals.
- (x) Selected Indian films are exhibited by our Missions abroad on a non-commercial basis according to availability of films.
- (xi) Agreements have been concluded with some Indian and

foreign concerns for the commercial distribution of Films Division's documentaries abroad.

(b) Rs. 1,23,11,000 from January to September, 1959.

#### **Pneumoconiosis in Coal Mines**

809. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to state:

- (a) whether the survey of the incidence of pneumoconiosis in coal mines has since been completed;
- (b) if so, whether the report has been received; and
- (c) if not, when is it likely to be received?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) No.

(b) Does not arise.

(c) By the end of September, 1960.

#### **Displaced Persons in Ulhasnagar Colony (Bombay)**

810. { **Shri Kodiyan:**  
**Shri Parulekar:**

Will the Minister of Commerce and Industry be pleased to state:

- (a) the number of displaced persons settled in Ulhasnagar Colony (Bombay);
- (b) whether any demand has been made to set up industries for the employment of displaced persons there;
- (c) if so, whether any scheme has been prepared; and
- (d) the details of the scheme?

**The Minister of Industry (Shri Manubhai Shah):** (a) 1,05,000 Sir.

(b) The Government of India has since 1954 been offering facilities and concessions to industrialists for setting up new industries in the townships and